

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:25th November, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 21/2016 (CZ) (M.A.No.1027/16)	Pradeep Kumar Shukla Vs. M.P. SEIAA & 3 Ors.	Mr. Mehul Bharadwaj, Adv. Mr. Rishi Raj Saxena, Adv.	
2.	Original Application 138 /2016 (CZ)	Suparshva Dalal Vs. Rajendra Kanthed & Ors.	Ms. Yamini Krishna Shashtri, Adv. Mr. Jagdish Chandra Chawla, Adv.	
FOR HEARING				
3.	Original Application No. 124/2016(CZ) (M.A.No.839/16)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv.	
4.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
5.	Original Application 140/2016 (CZ) (M.A.No.976/16)	Lokendra Chauhan Vs. State of M.P. & 3 Ors.	Ms. Rukmani Dhangar, Applicant in Person	
6.	Review Appeal No. 08/2016(CZ) in O.A.No. 80/2016 (CZ) (M.A.No.969/16)	Shrivardhan Milk Dairy Vs RSPCB & Ors.	Mr. Shantanoo Saxena, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 84/2015(CZ) (M.A.No.797/16)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in